GST and IGST dues to AP and Telangana

1350. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has to pay GST and IGST due to the States of Andhra Pradesh (AP) and Telangana;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that AP and Telangana States are constantly requesting for release of the dues, if so, the details thereof, and
- (d) if not, year-wise GST and IGST paid to these States during the last three years and the details of pending dues?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) No Sir.

- (b) Does not arise in view of (a) above.
- (c) No Sir.
- (d) The details of SGST collected in and IGST apportioned to the State of Andhra Pradesh and the State of Telangana for the last three years are as under:-

(₹ in crore)

| FY | Andhra Pradesh | | Telangana | |
|-------------------------|----------------|-------------------|-----------|-------------|
| | SGST | IGST | SGST | IGST |
| | | (Regular + | | (Regular + |
| | | Adhoc Settlement) | | |
| | | | | Settlement) |
| 2017-18 | 5,076 | 5,750 | 6,538 | 6,534 |
| 2018-19 | 8,897 | 11,850 | 11,243 | 12,788 |
| 2019-20 (till Jan 2020) | 7,622 | 9,206 | 10,629 | 9,280 |